

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO 119/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Sh. R. Vardharajan
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY : Pawan Corruators
V/s
Piccadily Sugar & Allied Ind. Ltd.

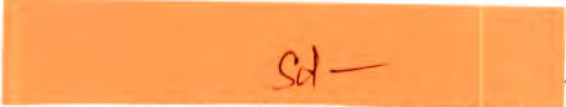
SECTION OF THE COMPANIES ACT: 433(e), 434 (1) (a) & 439.

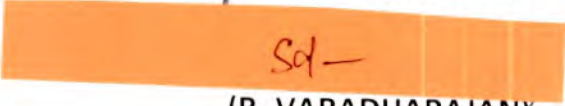
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Shuchi Aggarwal	Advocate	Petitioner	

ORDER

Learned Counsel for the petitioner states that compliance affidavit shall be filed on or before 13th June, 2017 and all other legal formalities would be completed by then including service of complete Paper Book/compliance affidavit to the other side.

List on 14.7.2017


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.5.2017